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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 7456/2023 and CM APPL. 28984/2023, 28985/2023

RAGHU RAMA KRISHNA RAJU

..... Petitioner

Through: Mr. Siddharth Agarwal, Senior

Advocate with Mr. Anirudh Wadhwa, Mr. Keshav Gulati, Mr. Debarshi Chakraborty, Mr. Shashwat Awasthi, and Ms. Arshiya Ghose, Advocates (M:

8355901584).

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Anurag Ahluwalia, CGSC with

Mr. Tarveen Singh Nanda, Govt.

Pleader for R-1 and 2.

59 WITH

+ W.P.(C) 7484/2023 and CM APPL. 29057/2023, CM APPL. 29058/2023

RAGHU RAMA KRISHNA RAJU Petitioner

Through: Mr. Siddharth Agarwal, Senior

Advocate with Mr. Anirudh Wadhwa, Mr. Keshav Gulati, Mr. Debarshi Chakraborty, Mr. Shashwat Awasthi, and Ms. Arshiya Ghose, Advocates (M:

8355901584).

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Anurag Ahluwalia, CGSC with

Mr. Tarveen Singh Nanda, Govt.

Pleader for R-1 and 2.

CORAM:

JUSTICE PRATHIBA M. SINGH

<u>ORDER</u>

% 26.05.2023

1. This hearing has been done through hybrid mode.





- 2. These are writ petitions filed seeking quashing the Look-out circulars (LOCs) and the various Office Memoranda dated 27th October 2010, 19th September 2018 and 22nd February 2021 issued by the Respondent No. 1-Ministry of Home Affairs under which the impugned LOCs are issued.
- 3. The two petitions have been filed impleading the relevant banks and the authorities. The banks at whose instance LOCs have been issued are State Bank of India in W.P.(C) 7456/2023 and Indian Bank in W.P.(C) 7484/2023.
- 4. Let notice be issued to both the Banks- i.e. State Bank of India and Indian Bank, as also to the Central Bureau of Investigation (*'CBI'*).
- 5. The Petitioner has also filed an application seeking permission to travel from 10th June, 2023. Let a reply to the application to travel be filed before the next date of hearing.
- 6. List on 1st June, 2023.
- 7. Order *dasti*.

PRATHIBA M. SINGH, J.

MAY 26, 2023 *mr/dn*